<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 17 OF 2016 & IA NO. 35 OF 2016

Dated: 5th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Tata Power Delhi Distribution Ltd.	Versus	Appellant (s)
M/s. Duggar Fiber Pvt. Ltd. & Ors.		Respondent (s)
Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr. Adv. Mr. Alok Shankar
Counsel for the Respondent(s)	:	Ms. Priya Dwivedi for R-1
		Mr. Manu Seshadri Ms. Sahiba Ahluwalia for R-2

<u>ORDER</u>

List the matter for hearing on 24.08.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/hks